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Title : Need to establish a Defence Academy in Haryana and enhance the financial help given to the families of martyrs who died in military operations, so as to bring them at par with the compensation provided to the families of Kargil war heroes.

SHRI KISHAN SINGH SANGWAN (SONEPAT): Central Government and State Government should provide ex-gratia employment to the wards of deceased martyrs (soldiers) at least those whose children do not meet physical standard of armed forces as proportionate representation as per present strength in armed forces of state is per-requisite for the well being of martyrs families.

All martyrs (Saheed) in various wars/ operations since independence till date need to be equated with those of kargil as regards financial grants aid. It will equated all martyrs in free India.

Even soldiers killed in insurgency operations or in advertence of internal security need to be accorded the status of war heroes and given all dues/status at per with kargil heroes.

Defence academy needs to be established in Haryana as Haryana aptly deserves the privilege keeping in view strength of state in armed foreces.

I request the Central Government to look into the matter.